

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
UNSTARRED QUESTION NO. 4982
TO BE ANSWERED ON 26th MARCH, 2018**

Funds for Teachers Training and Education

**4982. SHRI GAURAV GOGOI:
SHRI JYOTIRADITYA M. SCINDIA:**

Will the **Minister of HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether the Government has been providing funds to State Governments/UTs for teacher's training and education;
- (b) if so, the details of grants/ assistance allocated to each State/UT during the last three years, State/UT-wise;
- (c) whether there is any monitoring mechanism to determine the quality of teachers across the country;
- (d) if so, the details in this regard; and
- (e) the steps taken/to be taken by the Union Government to ensure availability of quality teachers across the country?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(SHRI UPENDRA KUSHWAHA)**

(a) & (b): The Central Government, under the centrally sponsored schemes of Sarva Shiksha Abhiyan (SSA) and Rashtriya Madhyamik Shiksha Abhiyan (RMSA) provides funding to State and UT Governments to improve Elementary and Secondary education respectively. Provision for in-service teacher training is an integral component of both the SSA and RMSA programmes. The State-wise details of funds allocated by the Government for teacher training during the last three years under SSA and RMSA, are at **Annexure-I and Annexure –II**, respectively.

Additionally, the Centrally Sponsored Scheme on Teacher Education (CSSTE) provides for infrastructural and institutional support to Government Teacher Education Institutions (TEIs) which includes State Councils of Educational Research and Training (SCERTs), District Institutes of Education and Training (DIETs), Block Institutes of Teacher Education (BITEs), Institute of Advanced Studies in Education (IASEs) and Colleges of Teacher Education (CTEs). The State-wise details of funds allocated under CSSTE during the last three years are at Annexure-III.

(c) to (e): Section 23(1) of RTE Act stipulates that any person possessing such minimum qualifications, as laid down by an academic authority, authorized by the Central Government, by notification, shall be eligible for appointment as a teacher. Accordingly, the Central Government has notified the National Council for Teacher Education (NCTE) as academic authority for recruitment of teachers. Additionally, NCTE, mandated for providing quality teacher education to the prospective teachers, has set norms and standards for infrastructure, instructional facilities and qualification and experience of faculty for the teacher education institutions in which teachers are educated. The NCTE conducts inspections of recognized teacher education institutions under section 13 of the NCTE Act to monitor their quality.

Section 23(2) of the RTE Act has been amended to extend the period of in-service training for untrained elementary teachers to 31st March, 2019 in all the states. The National Institute of Open Schooling (NIOS) has been entrusted to conduct this training through ODL (Open Distance Learning) mode. The online D.El.Ed. course has started from 3rd October, 2017. As on date (15.03.2018), 13,78,935 admissions have been confirmed for the D.El.Ed. programme at the NIOS Portal.

Section 24 of the RTE Act, 2009 mandates that a teacher appointed under subsection (1) of the Section 23 shall perform the following duties, namely (a) maintain regularity and punctuality in attending school and (b) complete entire curriculum within specified time.

The steps taken by the Central Government to improve teachers' performance include, inter alia, monitoring teachers' attendance through School Management Committees/School Management Development Committees/Block Resource Centres/Clusters Resource Centres and encouraging States and UTs to use digital technology like installation of Bio-metric/digital attendance system in schools. Further, the NCERT has developed a framework for Performance Indicators for Elementary School Teachers (PINDICS) and shared with the states for effective monitoring and benchmarking of teacher performance across the country.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4982 TO BE ANSWERED ON 26th MARCH, 2018 ASKED BY SHRI GAURAV GOGOI AND SHRI JYOTIRADITYA M. SCINDIA REGARDING “Funds for Teachers Training and Education”

Funds allocated for In-Service training of Teachers under SSA

Sl. No.	State/UT	2015-16	2016-17	2017-18
1	Andaman & Nicobar Islands	13.41	20.02	21.06
2	Andhra Pradesh	1787.82	1915.07	3646.52
3	Arunachal Pradesh	154.33	251.46	390.12
4	Assam	2047.07	2164.13	3533.80
5	Bihar	2052.29	2102.93	5864.42
6	Chandigarh	7.80	6.70	20.50
7	Chhattisgarh	1329.24	1521.58	2376.38
8	D. & N Haveli	15.18	16.44	16.36
9	Daman & Diu	4.58	9.79	8.94
10	Delhi	118.47	387.90	426.47
11	Goa	28.36	38.24	50.00
12	Gujarat	2581.48	2523.75	2487.41
13	Haryana	116.76	257.57	476.29
14	Himachal Pradesh	456.08	301.46	319.64
15	Jammu & Kashmir	499.13	950.88	1327.06
16	Jharkhand	749.88	1253.84	2292.68
17	Karnataka	1755.64	2094.50	6326.16
18	Kerala	1704.32	1784.48	1827.66
19	Lakshadweep	8.66	13.62	10.22
20	Madhya Pradesh	2355.00	4048.40	5672.36
21	Maharashtra	3757.13	6468.44	8137.70
22	Manipur	185.20	184.68	369.34
23	Meghalaya	19.10	57.60	180.00
24	Mizoram	150.33	147.86	229.04
25	Nagaland	144.35	133.07	340.26
26	Odisha	1962.52	3106.14	4548.24
27	Puducherry	6.50	1.50	6.00
28	Punjab	540.03	764.82	508.20
29	Rajasthan	1353.55	1960.62	4499.36
30	Sikkim	56.79	49.84	52.93
31	Tamil Nadu	2223.11	2138.12	2758.90
32	Telangana	1146.83	1307.75	1987.02
33	Tripura	357.59	345.69	261.31
34	Uttar Pradesh	1363.72	1355.90	1723.71
35	Uttarakhand	350.37	438.02	618.24
36	West Bengal	503.25	447.61	1318.20
	Total	31905.87	40570.42	64632.50

Source PAB minutes

Annexure – II

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4982 TO BE ANSWERED ON 26th MARCH, 2018 ASKED BY SHRI GAURAV GOGOI AND SHRI JYOTIRADITYA M. SCINDIA REGARDING “Funds for Teachers Training and Education.

Funds allocated for In-Service training of Teachers under RMSA

(Rs. In lakhs)

Sl. No.	State/ UTs	2015-16	2016-17	2017-18
1	Andaman & Nicobar. Islands	15.63	29.66	20.05
2	Andhra Pradesh	1016.64	2439.55	2250.09
3	Arunachal Pradesh	42.12	119.25	103.41
4	Assam	633.09	3165.06	2056.83
5	Bihar	520.62	5047.37	4695.56
6	Chandigarh	11.56	17.75	11.87
7	Chhattisgarh	377.27	852.48	326.81
8	Dadra & Nagar Haveli	8.78	12.75	15.36
9	Daman & Diu	7.05	25.96	37.73
10	Delhi	262.35	192.06	74.85
11	Goa	12.27	250.07	87.9
12	Gujarat	188.10	569.05	600.04
13	Haryana	230.97	407.04	137.94
14	Himachal Pradesh	194.04	1460.01	551.58
15	Jammu & Kashmir	173.45	1472.11	787.88
16	Jharkhand	59.07	526.81	532.87
17	Karnataka	1343.82	1782.4	2056.48
18	Kerala	588.01	1817.77	2623.55
19	Lakshadweep	2.74	20.3	25.7
20	Madhya Pradesh	446.70	789.99	1114.92
21	Maharashtra	1569.39	1882.91	3178.76
22	Manipur	73.92	585.02	213
23	Meghalaya	38.99	183.07	156.11
24	Mizoram	61.74	305.37	125.94
25	Nagaland	64.41	345.57	121.04
26	Odisha	450.18	936.26	1146.24
27	Puducherry	23.61	88.66	13.83
28	Punjab	552.99	1239.82	503.62
29	Rajasthan	646.22	1951.04	1190.22
30	Sikkim	14.07	214.53	64.53
31	Tamil Nadu	1932.27	2546.79	2588.56
32	Telangana	658.50	1642.29	2646
33	Tripura	128.82	222.5	87.61
34	Uttar Pradesh	250.01	995.43	931.08
35	Uttarakhand	153.51	497.53	429.45
36	West Bengal	424.49	1104.28	1243.85
	Total	13177.37	35738.51	32751.25

Sources: PMS (2016-17 & 2017-18) and PAB minutes

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 4982 TO BE ANSWERED ON 26th MARCH, 2018 ASKED BY SHRI GAURAV GOGOI AND SHRI JYOTIRADITYA M. SCINDIA REGARDING “Funds for Teachers Training and Education”

Funds allocated under CSSTE

(Rs. In lakhs)

S.No	Name of State	2014-15	2015-16	2016-17
1.	Andaman & Nicobar Islands	99.44	0.00	19.7
2	Andhra Pradesh	1456.71	653.73	891.174
3	Arunachal Pradesh	726.64	802	2413.25
4	Assam	3850.13	3777.1	4682.54
5	Bihar	171.52	169.74	212.74
6	Chandigarh	0.00	12.95	3.15
7	Chhattisgarh	1008.54	717.948	1764.34
8	Dadar & Nagar Haveli	0.00	0.00	0.00
9	Daman & Diu	0.00	0.00	0.00
10	Delhi	1464.87	1886.35	2076.06
11	Goa	475.39	103.794	124.84
12	Gujarat	3573.57	2272.88	3269.42
13	Haryana	4216.43	3496.62	2957.89
14	Himachal Pradesh	1415.41	1874.34	2000.27
15	Jammu & Kashmir	0.00	3518.84	3109.27
16	Jharkhand	465.11	131.04	456.516
17	Karnataka	3878.69	2782.39	2637.24
18	Kerala	2228.42	1555.08	1867.31
19	Madhya Pradesh	2035.79	2650.74	2737.33
20	Maharashtra	2773.18	2226.28	2349.43
21	Manipur	4303.73	1053.07	1170.13
22	Meghalaya	491.26	503.89	708.64
23	Mizoram	1640.18	2574.02	2492.44
24	Nagaland	1576.54	4035.84	1944.94
25	Lakshadweep	0.00	0.00	0.00
26	Orissa	2090.03	2211.22	3274.46
27	Puducherry	93.14	172.75	245.2
28	Punjab	1782.59	1347.73	1637.73
29	Rajasthan	5148.95	4215.2	4548.16
30	Sikkim	446.73	457.488	1059.74
31	Tamil Nadu	4826.2	3123.93	4861
32	Telangana	0.00	517.818	590.35
33	Tripura	2748.66	240.453	281.43
34	Uttar Pradesh	6199.55	5247.05	6365.41
35	Uttarakhand	2484.63	3764.74	4216.61
36	West Bengal	368.7	395.982	363.58
	Total	64040.73	58493.00	67332.29

Source TEAB